

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**O.A. No. 622 of 2024**

**IN THE MATTER OF:**

Varun Gulati

...Applicant

Versus

State of Haryana & Ors.

...Respondents

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FILED THROUGH:



[SIDDHARTH BATRA], [ARCHNA YADAV] [SHIVANI CHAWLA]



[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 57- M/s BCL Fabrics Pvt. Ltd.

8A, Sagar Apartments, 6-Tilak Marg,

New Delhi-110001.

Mob.: 9888884445

Date: 22.05.2025

Place: New Delhi

E-mail: [siddharth.batra@satramdass.com](mailto:siddharth.batra@satramdass.com)

Phone: 011 4704 6111

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**OBJECTIONS TO THE REPORT OF THE JOINT COMMITTEE ON  
BEHALF OF RESPONDENT NO. 57, M/S M/S BCL FABRICS PVT.  
LTD.**

**MOST RESPECTFULLY SHOWETH:**

1. That the present objections are being filed on behalf of M/s BCL Fabrics Pvt. Ltd., Respondent No. 57 (herein referred to as the "Answering Respondent") in compliance with the direction dated 27.02.2025 passed by this Hon'ble Tribunal. The industries recently impleadment in the Barhi Industrial Area matter were directed to file their objections to the Joint Committee Report dated 03.01.2025.
2. That at the outset, it is submitted that the observations in the Joint Committee Report do not accurately reflect the compliance status of the Answering Respondent's operations. Certain findings in the Report appear to be based on assumptions and outdated assessments, rendering them inconsistent with the current operational realities of the Answering Respondent.

3. That the Answering Respondent, M/s BCL Fabrics Pvt. Ltd., is located at Plot No. 667, Phase-II, HSIIDC, Barhi, District Gaur, Sonapat, Haryana. The unit is engaged in the washing and pasting of fabrics, categorically stating that no dyeing process is carried out at its premises. The operations involve minimal water usage and effluent discharge, maintaining strict environmental compliance through a well-functioning Effluent Treatment Plant (ETP). The unit has diligently adhered to all prescribed norms, including the installation of flow meters, obtaining required permissions, and maintaining regulatory documentation.

4. **OBJECTIONS TO THE JOINT COMMITTEE REPORT:**

4.1. That the Answering Respondent submits that an inspection conducted on 07.08.2024 resulted in observations concerning the unit's practices. A Show Cause Notice (SCN) dated 02.01.2025 was subsequently received from the Haryana State Pollution Control Board (HSPCB), alleging non-compliance in areas such as effluent treatment, obtaining NOC from HWRA from borewell usage, discrepancies in ETP capacity and flow-meter discrepancies. These allegations have been addressed comprehensively by the Answering Respondent, with a detailed and reasoned response submitted to the HSPCB, backed by documentary evidence of compliance. Therefore, the continued reliance on these initial findings is unjustified and does not reflect the present compliance status of the unit. A Copy of the SCN and of the detailed response submitted to the HSPCB along with all the annexures attached is annexed herewith as **ANNEXURE R-1**.

- 4.2. That the answering respondent clarified in the response to the show-cause notice that the ETP at the unit incorporates modern treatment mechanisms, ensuring high efficiency in treating effluents. The observed effluent characteristics reflect the effectiveness of the well-maintained treatment system rather than any deficiency. The values noted during inspection indicate that the system is functioning optimally and demonstrate that the treatment processes are working efficiently within the norms set forth by environmental regulations.
- 4.3. That any reduction in BOD and TSS values is attributable to the efficient treatment technology, including an Aeration Grid and Ion Exchange Filter, and not due to dilution. Regular analysis of ETP inlet and outlet samples by HSPCB and NABL-accredited laboratories supports this.
- 4.4. That furthermore, it was submitted that the previous NOC expired in 2022, and a renewal application was filed within the prescribed time, currently pending approval. A copy of the renewal application was enclosed along-with the response to the Show-Cause Notice. As per standard regulatory procedures, industries are allowed to continue operations while awaiting renewal, provided the application was submitted timely.
- 4.5. That the unit of the answering respondent primarily engages in pasting of fabrics, requiring significantly lower water usage than dyeing or washing processes. The 100 KLD ETP capacity was established considering potential future expansion and is not reflective of the current low discharge levels. Detailed logbooks and operational

production data were duly presented along with the reply to HSPCB Show Cause Notice.

- 4.6. That it is also submitted by the answering respondent, as was also duly clarified to the HSPCB, that the flow meters are installed at both the inlet and outlet of the ETP and are fully operational during the inspection. The ETP was sedimentation is a simple process that relies on gravity to separate solid particles held in a tank allowing the liquid containing the particles held in a tank, allowing the denser particles to settle to the bottom. The clarified liquid can then be drawn off, and the settled solid can be removed. The logbook enclosed show the proper working of PETP and inlet Flow
- 4.7. That the inspection (on the basis of which the Joint Committee Report was formulated) was conducted on 09.08.2024, while the SCN was issued later on 22.12.2024. Since the inspection, significant steps have been taken to reinforce compliance measures, ensuring the system functions at peak efficiency. It is requested that the updated compliance status be duly considered before any further action is taken.
- 4.8. That it is most humbly submitted that the facility of answering respondent provides direct and indirect employment to a significant number of individuals. Any abrupt closure would lead to substantial job losses and economic distress, affecting not just the employees but also the local businesses and suppliers that depend on the operations of the Answering Respondent. Consideration of the broader socio-

economic impacts is requested before initiating any enforcement action.

5. That the Answering Respondent remains committed to environmental sustainability, regulatory compliance, and responsible industrial operations and prays for a just and fair assessment of its compliance status.
6. The Answering Respondent further reserves its right to file additional pleadings or affidavits, if necessary, in response to any subsequent developments in the present proceedings.

FILED THROUGH:



[SIDDHARTH BATRA], [ARCHNA YADAV] [SHIVANI CHAWLA]



[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 57- M/s BCL Fabrics Pvt. Ltd.

8A, Sagar Apartments, 6-Tilak Marg,

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Mob.: 9888884445

Date: 22.05.2025

Place: New Delhi

E-mail: [siddharth.batra@satramdass.com](mailto:siddharth.batra@satramdass.com)

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...Respondents

**AFFIDAVIT**

I, Vijay kumar Bindal S/o \_Lt.Sh. M.P Bindal\_ aged about 55years R/o GD-18,Pitampura,Delhi -1100034 do hereby solemnly affirm and stat as under:

1. That I am the authorized signatory of Respondent No. 57, M/s BCL FABRICS PVT LTD. having its office at 667,PH-II,HSIDC,Barhi (Sonapat)Haryana. in the aforesaid Original Application, I am aware of the facts and circumstances of the case in my official capacity as stated above and hence, entitled to swear this affidavit.



That the accompanying reply has been drafted by my counsel under my instructions, and I say that the statements and submissions made in the said reply are true and correct to best of my knowledge based upon the records and my belief. I pray that the said reply to be treated as part and parcel of this Affidavit and the same is not being reproduced for the sake of brevity.

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3. I say that the documents / annexure produced along with the reply are true copies of its originals.

*[Handwritten signature]*

**DEPONENT**

**VERIFICATION:**

Verified that the contents of the above affidavit are true and correct to the best of my knowledge, belief and nothing material information has been concealed therefrom. No part of it is false.

Verified at GANNAUR on this 19th day of Feb 2025.

*[Handwritten signature]*

**DEPONENT**



132  
2025

**ATTESTED**  
*[Handwritten signature]*  
**NOTARY**  
Ganaur Distt. S...

# ANNEXURE-1

## HARYANA STATE POLLUTION CONTROL BOARD

Plot No. 1, Sector-15, Part-II, Sonipat

Ph. - 0130-2236119, E-mail ID: - [hspcbrosr@gmail.com](mailto:hspcbrosr@gmail.com)



No. HSPCB/SR/2025/ 2721

Dated: 02/01/25

To

M/s BCL FABRICS PVT. LTD.,  
PLOT NO. 667, PHASE-II, HSIIDC, BARHI,  
District Gannaur, Sonipat, Haryana

**Sub:** Show Cause Notice for Closure under section 33-A of Water Act, 1974, prosecution action under section 43/44 of Water Act, 1974, revocation of consent u/s 27 of the Water (Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of the Air (Prevention and Control of Pollution) Act, 1981 and imposing environmental compensation as per order dated 22.12.2021.

Whereas, the unit was inspected on 08.08.2024 by the Joint Team of CPCB and HSPCB in reference to OA No.622/2024 titled as Varun Gulati Vs State of Haryana & Ors. pending before Hon'ble NGT, New Delhi and the unit is involved in process of Pasting of fabrics having CTO valid upto 30.09.2027.

Whereas, during inspection following deficiencies have been observed which need to be complied as per condition of CTO granted to the said unit:-

1. The unit fulfills its water requirements through 01 borewell and HSIIDC water connection. The unit has applied for CGWA NOC for the borewell which expired in 2022.
2. The capacity of ETP installed at the unit is 100 KLD as informed. However, as per the logbooks provided by the unit, the effluent generated is only approx. 03 KLD.
3. The unit has flowmeters installed at inlet and outlet of its ETP. The flowmeter installed at the inlet of ETP was found non-operational at the time of inspection. However, as per the logbooks provided, the waste water generated was 2.711 KLD whereas that at the outlet of the ETP was 3 KLD which indicates addition of extra fresh water in the system.
4. Effluent characteristics: as per analysis report is as below: -

Parameter	PETP inlet	PETP outlet	Prescribed discharge norms	Compliance w.r.t norms
pH	8.25	7.58	6.0-9.0	<ul style="list-style-type: none"><li>• High reduction in pollution parameters indicating dilution with freshwater in PETP at different stages</li><li>• Inlet BOD is too much lower against typical range of 500-800 mg/l, indicating dilution at PETP</li></ul>
BOD (mg/l)	120	09	500	
COD (mg/l)	480	64	1400	

3420

TSS (mg/l)	265	22	1500	inlet. Non-Complying (Dilution)
TDS (mg/l)	1250	750	2100	

1/8  
9  
Plot no.

5. The analysis results show more than 90% reduction in BOD & TSS and 40 % reduction in TDS which indicate a possibility of dilution.
6. It was observed that BOD at inlet of the ETP is too low against typical range of 500-800 mg/l, indicating dilution at PETP inlet.

Therefore, you are hereby directed to show cause & explain within **15 days** as to why closure action may not be taken against your unit u/s 33-A Water (Prevention and Control of Pollution) Act, 1974, prosecution action under section 43/44 of Water (Prevention and Control of Pollution) Act, 1974 and revocation of consent u/s 27 of the Water (Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of the Air (Prevention and Control of Pollution) Act, 1981 besides initiation of legal action under the Acts for non-compliance of the relevant provisions of Environmental Acts/Rules/Laws.

In case you fail to reply/comply with the deficiencies mentioned above within above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as mentioned above, which will warrant closure action against your unit under relevant Acts/ Rules besides initiation of legal action under the relevant Acts/Rules without giving any further notice.

Whereas, for the above said violations you are liable to pay the Environmental Compensation in terms of the directions of Board issued letter no. HSPCB/PLG/2021/2343-2350 dated 22.12.2021 as assessed by the Board as per methodology defined therein.

Endst. No. HSPCB/SR/2025/

Dated:

  
Regional Officer,  
Sonepat Region.

A copy of the above is forwarded to the Chairman, HSPCB, Panchkula for information, please.

Regional Officer,  
Sonepat Region.

S.No.....

Date: 02.01.2025.....

**WITHOUT PREJUDICE**

To

The Regional Officer

Haryana State Pollution Control Board (HSPCB)

Sector-15, Sonipat, Haryana

**SUBJECT: DETAILED REPLY TO SHOW CAUSE NOTICE NO.  
HSPCB/SR/2025/2721 DATED 02.01.2025**

**RE: SHOW CAUSE NOTICE NO. HSPCB/SR/2025/2721  
DATED 02.01.2025**

Respected Sir,

1. This is in reference to the Show Cause Notice (SCN) dated 02.01.2025 issued under Section 33-A, 27, and 43/44 of the Water (Prevention and Control of Pollution) Act, 1974, and Section 21(4) of the Air (Prevention and Control of Pollution) Act, 1981, alleging non-compliance in effluent treatment and water consumption at our unit, BCL Fabrics Pvt. Ltd., located at Plot No. 667, Phase-II, HSIIDC, Barhi, District Gaur, Sonipat, Haryana.

In response to your SCN, we submit the following detailed reply, addressing all observations raised in the notice for your kind consideration.

S.No.....

Dated.....

## 2. BACKGROUND OF THE COMPANY:

BCL Fabrics Pvt. Ltd. is engaged in the washing/pasting of fabrics, and it is hereby categorically stated that there is **no dyeing process** at our premises. Our operations involve minimal water usage and effluent discharge, and we maintain strict environmental compliance through a well-functioning Effluent Treatment Plant (ETP). Our unit has been diligent in adhering to all prescribed norms, including installation of flow meters, obtaining required permissions, and maintaining regulatory documentation.

## 3. RESPONSES TO SPECIFIC ALLEGATIONS:

**Observation:** Expired HRWA NOC for borewell usage.

### **Response:**

3.1. We acknowledge that our previous NOC expired in 2022. However, we have already applied for renewal within prescribed time and are awaiting approval.

A copy of the HWRA NOC application is enclosed as **Annexure I**.

3.2. As per standard regulatory procedures, industries are permitted to continue operations while awaiting renewal if the renewal application has been filed within prescribed timeline, and we remain committed to obtaining all necessary approvals.

S.No.....

Dated.....

**Observation:** Discrepancy in ETP capacity and effluent generation (100 KLD capacity vs. 3 KLD actual effluent generation).

**Response:**

- 3.3. Our unit primarily engages in washing/pasting of fabrics, which requires significantly lower water usage than any dyeing processes.
- 3.4. The higher capacity of 100 KLD was approved to accommodate potential future expansion, and not reflective of the current low discharge levels.
- 3.5. Our actual effluent generation is in compliance with our process requirements, and detailed ETP logbooks and operational production data have been maintained and are enclosed as **Annexure II-III**.

---

**Observation:** Flowmeter discrepancies – ETP inlet was non-operational at the time of inspection; outlet showed higher discharge.

**Response:**

3.6 We confirm that flow meters are installed at both the inlet and outlet of the ETP and are fully operational. Photographs enclosed (**Annexure-IV**)

3.7 At the time of inspection, the ETP was sedimentation is a simple process that relies on gravity to separate solid particles

S.No.....

Dated.....

tank, allowing the denser particles to settle to the bottom. The clarified liquid can then be drawn off, and the settled solids can be removed. The logbook enclosed show the proper working of PETP and inlet Flow.

3.8 Photographs of the installed and operational flow meters are enclosed as **Annexure IV**.

3.9 The quantity at outlet more than the generated is concerned, it is clarified that it is very nominal and may be due to quantity of chemical mixture added for treatment which is prepared with fresh water resulting said differences; however, no unauthorized freshwater addition was made.

---

**Observation:** Effluent characteristics indicate potential dilution (BOD and TSS reduction over 90%, BOD at inlet lower than typical range of 500-800 mg/l).

**Response:**

3.10 We categorically deny any dilution of effluent and maintain that all ETP operations are compliant with prescribed norms.

3.11 To demonstrate process integrity, we have implemented colour coding at the PETP inlet and outlet for easy verification of flow paths. Photographs of the color-coded system is enclosed as **Annexure IV**.

S.No.....

Dated.....

3.12 The observed reduction in BOD and TSS values is attributable to efficient treatment technology i.e. Aeration Grid and Ion Exchange Filter employed at our ETP, and not due to any dilution.

4 **TIMING OF THE NOTICE AND CURRENT COMPLIANCE STATUS:**

The inspection was conducted on 08.08.2024, whereas the SCN was received on 17.01.2025. In this intervening period, all identified issues have been addressed. Our compliance measures align with environmental norms, and no further action should be required.

5 **FINANCIAL IMPACT ON LIVELIHOODS OF WORKERS:**

Our unit employs a significant workforce, whose livelihoods would be adversely impacted in the event of a closure. An arbitrary closure would also affect local suppliers and businesses dependent on our operations. We humbly request consideration of the socio-economic impact while evaluating the SCN.

S.No.....

Dated.....

**6 SUMMARY OF POINTERS:**

- 6.1 HWRA NOC renewal is in process, and operations are compliant.
- 6.2 ETP capacity was approved for potential expansion; current usage is minimal but justified.
- 6.3 The ETP was sedimentation is a simple process & The Flow meters is operational.
- 6.4 No dilution has been done; efficiency of ETP explains the observed reduction in pollutant levels.
- 6.5 All compliance measures are in place, and no action should be initiated.

In view of the above submissions, we respectfully request:

- a. Withdrawal of the SCN, as compliance has been demonstrated.
- b. Acceptance of the attached documents as proof of adherence to norms.
- c. A re-inspection opportunity to validate our compliance.

We reaffirm our commitment to environmental regulations and look forward to a fair resolution of this matter.

Thanking you.

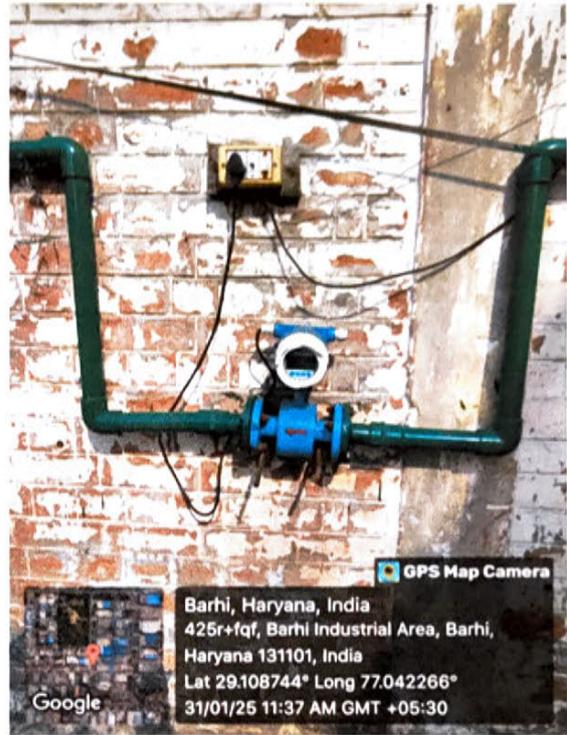
For BCL FABRICS PVT. LTD.  
For BCL Fabrics Pvt. Ltd.

  
Director  
(Authorized Signatory)

Red Board



ETP Out Let Meter



Air Blower



Media Filter

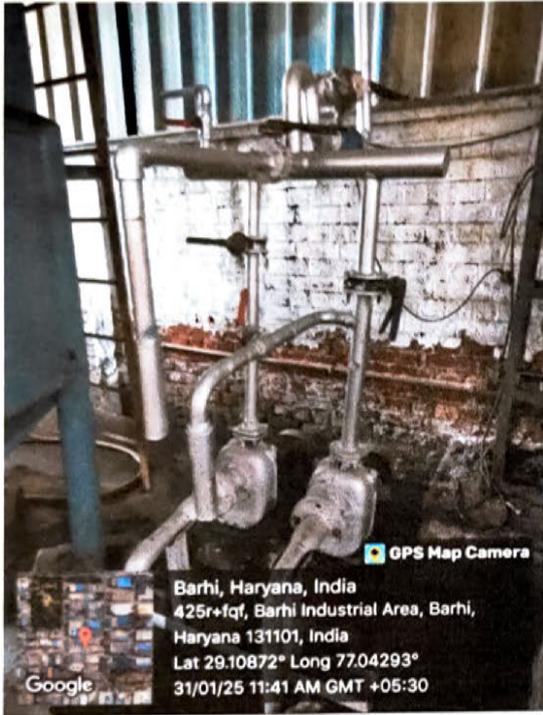


For BCL FABRICS PVT. LTD.

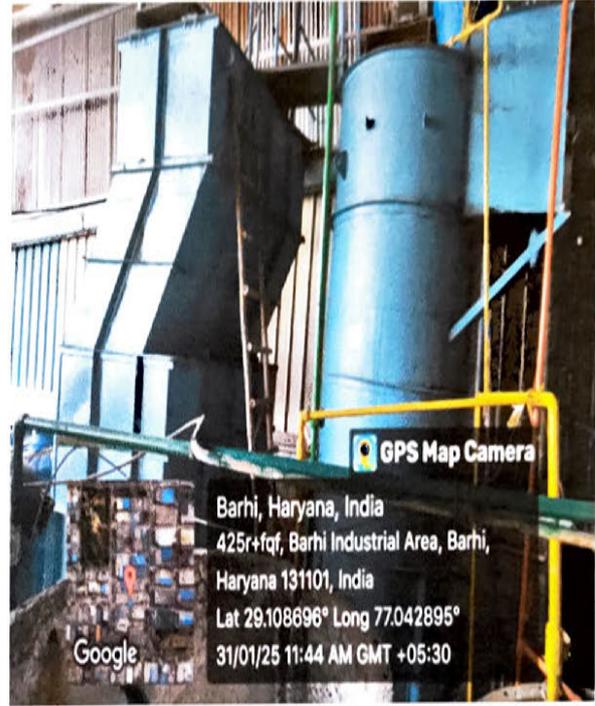
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Director

Inlet Pumps



Primery and Secondary Clerifier



Dosing Pump

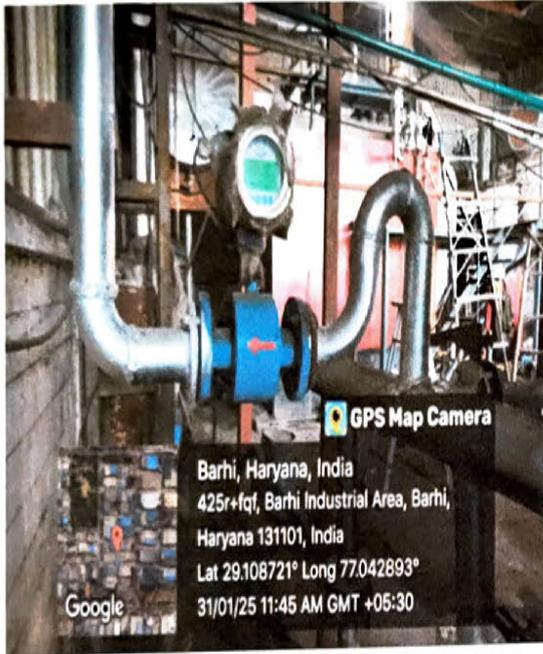


Treated water storage

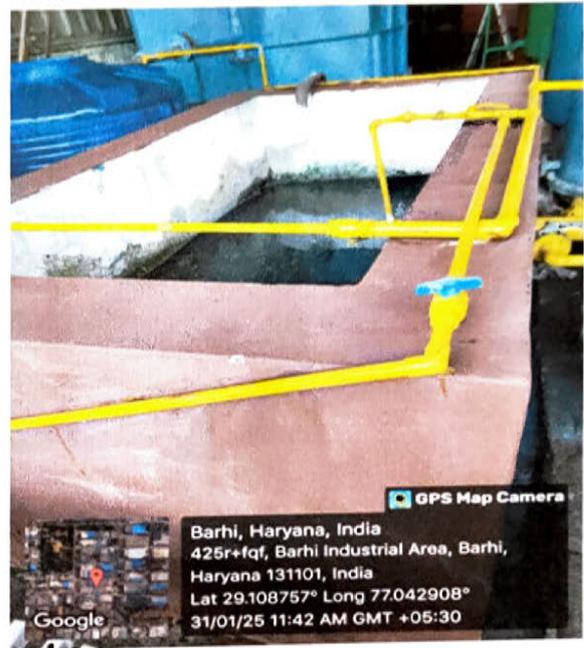


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Inlet Flow Meter



Sludge Storage Tank



Borewell Flow meter



SLUDGE FILTER PRESS



**Government of Haryana**  
**Haryana Water Resources Authority**  
**Applications for Renewal of Permission to Extract Ground Water for Industrial use**

**Application No:** HWRA/IND/R/2022/311 (Application Received Fee Paid)

**HWRA Previous NOC No:** HWRA/NOC/IND/N/2021/139 [Download](#)

**valid upto :** 02/11/2022

**HWRA Previous Application No:** HWRA/IND/N/2021/238 [Download](#)

**I. General Information:**

<b>Application Type Category/ Type of Application:</b>	
<b>(i) Name of Applicant:</b>	VIJAY KUMAR BINDAL
<b>ID Proof Type</b>	Aadhaar
<b>ID Proof no</b>	XXXXXXXX3410
<b>Id Proof Document</b>	<a href="#">Download</a>
<b>(ii) Designation of Applicant:</b>	DIRECTOR
<b>Authorization Letter in the name of VIJAY KUMAR BINDAL (applicant)</b>	<a href="#">Download</a>
<b>(iii) Name of Industry:</b>	BCL FABRIC PRIVATE LIMITED
<b>(iv) Registration number of Industry:</b>	DL01B0001870
<b>(v) Location Details of the Industrial Unit</b>	
<b>Industrial Unit Address</b>	PLOT NO. 667 PHASE 2 HSIIDC BARHI, SONIPAT
<b>State:</b>	Haryana
<b>District:</b>	SONIPAT
<b>Tehsil:</b>	Ganaur
<b>Block:</b>	GANAUR
<b>Village/MC:</b>	Bari
<b>Region:</b>	over-exploited over-exploited
<b>(vi) Correspondence Address</b>	
<b>Complete Postal Address</b>	PLOT NO. 667 PHASE 2 HSIIDC BARHI, SONIPAT
<b>Mobile Number:</b>	9999661520
<b>E-Mail of Industry:</b>	bclfab@rediffmail.com
<b>(vii) Salient Features of the Industrial Activity:</b>	
<b>Type of Industry</b>	Textile Dyeing
<b>Industry fall under</b>	Previous: Micro, Small, Medium (MSME) New : Small
<b>Is Water Intensive</b>	Yes
<b>Purpose of Abstraction</b>	Other Use - industrial purpose
<b>Groundwater utilization for</b>	Existing Industry
<b>Whether present industrial activity commenced after 23.12.2020</b>	No
<b>Whether there is expansion of this industry Unit after 23.12.2020 involving increase in water requirement</b>	No
<b>Consent to Operate</b>	<a href="#">Download</a>
	CTO/CTE Number : 24850849
	Issue Date : 17/07/2022

**For BCL FABRICS PVT. LTD.**

*(Signature)*

Validity Period of Consent to Operate		From : 1 Oct 2022	To : 30 Sep 2027
Large industry/ MSME certificate/ proof		Download	
Description : DYEING OF FABRIC			
<b>(viii) Land use details of the existing/proposed Industrial unit premises</b>			
Ownership of the land(Enclose documents of ownership)		Download	
Latitude	Longitude	29.110250	74.045672
Location Map		Download	
Total Land area(in sq m)		1800.00	
Rooftop area of buildings/sheds(in sq m)		1012.50	
Road/paved area(in sq m)		0.00	
Green belt area(in sq m)		0.00	
Open Land (in sq m)		787.50	
Source of availability of surface water for Industrial use, if any	No		
Townships/villages within 2 km radius of the Industrial unit	Yes	barhi	

2) Detail of water requirement/ recycled water usage : (Please enclose flow chart of activities and requirement of water at each stage)

Flow Chart of activities and requirement of water	Download	
Water Balance Chart with water requirement at each Stage.	Download	
Affidavit for Non/Partial supply of water from local government water supply agency ( in case of ground water requirement less than 10 KLD)		
NOC/Certificate for non/ partial supply of fresh water/ treated waste from the local government water supply agency	Download	
Quality of groundwater	Fresh Water	Fresh Water
Name of NABL(Under Valid Certificate)	Spectra Analytic	
Upload test report of groundwater quality from NABL accredited lab	Pre-monsoon	Post-monsoon
	Download	Download
Whether any change in Groundwater Requirement	No	
If yes, then reason & justification for change in ground water requirement along with supporting documents, if any.		

	Existing	Revised
(i) Total water required(in m3/day)	135.00	130.25 Download
a. Ground Water required(in m3/day)	120.00	120.00
b. Recycled Water usage(in m3/day)	10.00	10.00
c. Proposed/existing water supply from any agency(in m3/day)	5.00	0.25

For BCL FABRICS PVT. LTD.

*W. S. S. S.*

Director

## (ii) Breakup of Water Requirement and Usage:

	Activity	Existing Requirement (m3/day)	Revised Requirement (m3/day)	No. of Operational Days in a Year	Annual Requirement (m3/year)
a.	Industrial Activity	120.00	116.00	300	34800.00
b.	Residential / Domestic	5.00	4.25	300	1275.00
c.	Greenbelt Development / Environment Maintenance	0.00	0.00	0	0.00
d.	Other Use	10.00	10.00	300	3000.00
e.	Grand Total	135.00	130.25		39075.00

Source of recycled water

ETP

## (iii) Breakup of Recycled Water Usage:

	(m3/day)	(Days)	(m3/year)
(a) Total Waste Water Generated:	96.00	300	28800.00
(b) Quantity of Treated Water Available	90.00	300	27000.00
i). Reuse in Industrial Activity:	10.00	300	3000.00
ii). Reuse in Green Belt Development:	0.00	0	0.00
iii). Any other use	0.00	0	0.00
(c) Total Treated Water Utilized:	10.00		3000.00
(d) Quantity and mode of disposal of unutilised effluent:	80.00	HSI IDC Sewer BARHI	

## 3. Details of existing and/ or proposed groundwater abstraction structures

## (a) Groundwater Abstraction Structure-Existing

SNo.	Type/ Year of construction	Depth (meter)/ Diameter (mm)	Depth to water level (meters below ground level)	Discharge (m3 per hour)	Operational hours/ (day)/ days/year	Mode of lift	Horse Power of pump	Whether fitted with water meter or not
1	bore well/ 2018	60.00/ 125.00	55.00	8.00	15.00/ 300	1	5	Yes

Source of fresh water requirement being met uptill now

Affidavit duly attested by the Applicant regarding non-existence of tubewell

4. Likely date of operation of proposed tubewell	
5. Quantum of ground water recharge(m3/year)	0.00
6. Water Efficient Technology will be adopted	Download
7. Valid Consent of operate issued by HSPCB(CTO)	Download
8. Compliance Report as per format (In case of NOC issued by HWRA, fill the compliance status against the link on the portal. Take the print out of Compliance Report so generated and attach here duly signed by the applicant)	Download View Online compliance Report

For BCL FABRICS PVT. LTD.



Director

9. Self-water audit report as per format for 100-500 KLD. Water audit report from accredited consultant for water requirement more than 500 KLD.		Download
10. Affidavit for compliance, as per format.		Download
11. Impact Assessment Report prepared by the accredited consultant : Submit IAR of existing / proposed groundwater withdrawal on the groundwater regime and socio-economic impacts report. Pro-forma for the report is given in Annexure IV of HWRA Guidelines dated 10.9.21. On top of the IAR, provide the Check List + Salient features of IAR, in the prescribed formats.		
12 i. Any Other Document/Information	(borewell flow meter)	Download
ii. Any Other Document/Information	(Logbook Data Calculation)	Download
iii. Any Other Document/Information	(etp undertaking)	Download
13. I shall comply with all the terms and conditions of the Permission for renewal.		Yes

**Self Declaration:-**

- I hereby declare that all the documents prescribed in the application form have been uploaded and no blank / another / irrelevant documents have been uploaded against specified documents. I am also aware that any false/ wrong submission /uploading of document will lead to rejection of my application without any notice.
- I hereby certify that the contents of the above Application are true to the best of my knowledge and belief and that it conceals nothing and that no part of it is false. I understand that if any information furnished by me is found to be false, Haryana Ground Water Authority can take punitive action against me as per the extant rules. Further, I shall comply with all the terms and conditions of the permission/NOC to be granted by HWRA.

Date:

Place:

For BCL FABRICS PVT. LTD.

*WJ*

Director

Signature of Applicant with Office Seal

(VIJAY KUMAR BINDAL)

(DIRECTOR)

**a) Information of payment for Application Fee**

Total Amount				
Mode of Payment	Online			
Reference No.	Transaction No.	Date	Amount	Status
HRWA1002051112111452	YHDF1441317436	29/09/2022	25000	success

**b) Information of payment for Tarrif Fee**

Total Amount			
Mode of Payment			

For BCL FABRICS PVT. LTD.

*WJ*

Director

# LOG BOOK OF SEWERAGE EFFLUENT TREATMENT PLANT

NAME & ADDRESS OF UNIT .....

BCL Fabrics Pvt. Ltd.  
667, Phase-II, HSIIDC  
Barhi, Dist: Sonapat (HR.)

MONTH.....Aug/2024.....



DATE	INLET PUMP		In Flowmeter	CHEMICAL CONSUMPTION			FLOW METER	PH. Treated MET. RED	SLUDGE	ENERGY METER		SIGNATURE	REMARKS
	ON	OFF		LIME/CAUSTIC SODA	ALAM	POLY				ON	OFF		
11/8/24	10:40A	4:40P	3382.269	3kg	4.5kg	80g	242.297	7.30	x	28116.7	28129.8	Manoj	
2/8	10:30A	4:40P	3386.875	2.5kg	3.6kg	60g	247.556	7.56	7kg	28129.8	28140.6	Manoj	
3/8	11:10A	4:11P	3391.575	2.4kg	3.2kg	60g	252.767	7.90	5kg	28140.6	28152.4	Manoj	
4										Sunday			
5	10:40A	4:40P	3396.56	3kg	8kg	100g	258.554	7.36	8kg	28152.4	28165.2	Manoj	
6/8/24										Not Process			
7/8/24	9:40A	3:40P	3400.715	2.6kg	3.4kg	80g	263.324	7.64	5kg	28165.2	28175.9	Manoj	
8/8	10:30A	4:40P	3404.56	3kg	4.2kg	80g	267.647	7.90	x	28175.9	28188.6	Manoj	
9/8/24	10:40A	5:00P	3408.888	3.5kg	4kg	60g	272.551	7.26	7kg	28188.6	28202.4	N	
10/8/24										Sunday			
11/8/24										Sunday			
12/8/24	9:30A	4PM	3412.753	2kg	8kg	70g	277.071	7.90	5kg	28202.4	28220.8	N	
13/8/24	11:00A	3:00P	3414.75	1.5kg	3kg	40g	279.496	7.10	x	28220.7	28237.9	N	
14/8/24	10:40A	3:00P	3418.022	2kg	2.6kg	60g	283.198	7.64	5kg	28237.9	28246.1	N	
15/8/24										Holiday			
16/8/24	10:40A	4:40P	3421.136	1.4kg	2kg	30g	286.824	7.26	x	28246.1	28263.6	N	
17/8/24	11:10A	4:40P	3423.399	1.2kg	4.4kg	50g	289.386	7.50	5kg	28263.6	28270.7	N	
18/8/24										Sunday			
19/8/24										Holiday			
20/8/24	10:40A	5:30P	3425.917	5kg	8kg	100g	298.687	7.90	12kg	28270.7	28277.9	N	
21/8/24	9:00A	5:30P	3428.866	6kg	9kg	100g	310.308	7.40	15kg	28277.9	28286.4	N	
22/8/24	9:30A	4:40P	3435.962	2kg	3kg	70g	313.807	7.64	x	28286.4	28292.7	N	
23/8/24	11:00A	4:40P	3437.616	1.8kg	2.6kg	80g	317.863	7.10	4kg	28292.7	28303.6	N	
24/8/24	10:40A	4:10P	3435.402	3kg	5kg	70g	324.252	7.50	8kg	28303.6	28310.7	N	
25/8/24										Sunday			
26/8/24	10A	4:15	3459.10	3kg	4.8	70g	327.910	7.40	9kg	28310.7	28318.4	N	
27/8/24										Holiday			
28/8/24										Holiday			
29/8/24	9-AM	4:40P	3462.321	1.6kg	3.4kg	70g	331.608	7.90	5kg	28318.4	28324.2	N	
29/8/24	11:00A	5:00P	3466.588	2.5kg	4kg	90g	336.406	7.40	x	28324.2	28331.1	N	
30/8/24	10:40A	4:40P	3469.690	1.9kg	8kg	60g	339.954	7.10	5kg	28331.1	28336.9	Manoj	
31/8/24	10:40A	4:30P	3474.935	3.1kg	4.6kg	100g	345.853	7.56	7kg	28336.9	28344.0	Manoj	

PLACE : SONEPAT

58.000 102.500  
ETP OPERATOR

Actual (correct) ⇒ 77.400 125kg

AUTH. SIGNATORY





# LOG BOOK OF SEWERAGE EFFLUENT TREATMENT PLANT

BCL Fabrics Pvt. Ltd.  
667, Phase-II, HSIIDC  
Barhi, Distt: Sonapat (HR.)

NAME & ADDRESS OF UNIT ..... MONTH... September 2024

DATE	INLET PUMP		In Flowmeter	CHEMICAL CONSUMPTION			FLOW METER	PH. Treated MET. RED	Approx. SLUDGE Kgs	ENERGY METER		SIGNATURE	REMARKS
	ON	OFF		LIME/CAUSTIC SODA	ALAM	POLY				ON	OFF		
1/9/24													
2/9/24							Sunday						
3/9/24	10A	4-PM	3483.298	4.5	6	100g	353.908	7.40	15 kgs	28344.00	28356.40	Barhi	
4/9/24	10A	4:30	3489.843	3.6	5	100g	360.233	7.64	10 kgs	28356.40	28369.70	Barhi	
5/9/24	10A	4:PM	3493.480	2.4	3	90g	364.320	7.36	11 kgs	28369.7	28380.20	Barhi	
6/9/24	11A	5PM	3500.090	3	4.5	100g	370.300	7.52	12-500kgs	28380.2	28396.30	Barhi	
7/9/24								No PROCESS					
8/9/24								SUNDAY					
9/9/24	10A	3PM	3506.370	3.4	6.6	80g	376.400	7.30	14 kgs	28396.3	28410.90	Barhi	
10/9/24								No PROCESS					
11/9/24	11A	5PM	3516.855	2.5	4.5	80g	381.636	7.60	12 kgs	28410.9	28421.0	Barhi	
12/9/24	10A	3PM	3517.904	4.5	3	100g	385.415	7.50	15 kgs	28421.0	28431.60	Barhi	
13/9/24								No PROCESS					
14/9/24								SUNDAY					
15/9/24													
16/9/24	10PM	4-PM	3524.018	2.5	4.5	100g	391.269	7.90	13-500kgs	28431.10	28441.60	Barhi	
17/9/24	10PM	4PM	3529.327	3	4	100g	396.369	7.70	15 kgs	28441.9	28452.10	Barhi	
18/9/24	9A	3:30	3536.257	2.6	4	110g	403.110	7.60	11 kgs	28452.10	28463.40	Barhi	
19/9/24	11A	6PM	3542.756	2	3	80g	409.364	7.70	10 kgs	28463.40	28477.70	Barhi	
20/9/24	10A	4PM	3548.255	3	2.5	100g	415.158	7.50	9 kgs	28477.70	28488.0	Barhi	
21/9/24								No PROCESS					
22/9/24													
23/9/24	9A	4PM	3557.202	2	4	100g	423.410	7.80	14 kgs	28488.00	28500	Barhi	
24/9/24	10A	11PM	3560.252	1.4	2-80k	90g	426.700	7.90	8 kgs	28500-	28510-	Barhi	
25/9/24	11A	5PM	3567.132	2-2	4-500k	100g	432.900	7.50	13 kgs	28510-	28521.10	Barhi	
26/9/24	9:30	5PM	3573.395	1-700k	3-200k	100g	438.950	7.45	10 kgs	28521.10	28530.40	Barhi	
27/9/24	9:20	5PM	3579.447	2	3.5	100g	444.512	7.60	12 kgs	28530.40	28540.20	Barhi	
28/9/24								No PROCESS					
29/9/24								SUNDAY					
30/9/24													

PLACE : SONEPAT

ETP OPERATOR





# LOG BOOK OF SEWERAGE EFFLUENT TREATMENT PLANT

BCL Fabrics Pvt. Ltd.

667, Phase-II, HSIIDC

Barhi Distt. Sonapat (HR.)

NAME & ADDRESS OF UNIT

MONTH

25  
October 2024

SAVE WATER

DATE	INLET PUMP		In Flowmeter	CHEMICAL CONSUMPTION			FLOW METER	PH. Treated MET. RED	Approximate SLUDGE (Kgs)	ENERGY METER		SIGNATURE	REMARKS
	ON	OFF		LIME/CAUSTIC-SODA	ALAM	POLY				ON	OFF		
1-10-24	10:00 AM	4:00 PM	3585.525	2 kgs	5.400 kg	70 gm	450.700	7.50	12 kgs	28540.20	28552.0	Harsh	
2-10-24													
3-10-24	11:00 AM	4:15 PM	3591.965	3.2 kgs	6. kgs	80 gm	456.900	7.90	16 kgs	28552.00	28561.80	Harsh	
4-10-24	11:00 AM	4:00 PM	3597.203	2-4 kgs	5 kgs	70 gm	461.980	7.50	13 kgs	28561.80	28572.10	Harsh	
5-10-24							CLOSED						
6-10-24							SUNDAY						
7-10-24	10 AM	4 PM	3603.245	3.500 kg	2 kgs	100 gm	467.782	7.60	12 kgs	28572.100	28589.60	Harsh	
8-10-24	10:30 AM	4 PM	3609.622	1.500 kg	3 kgs	100 gm	473.900	7.70	10 kgs	28589.600	28595.60	Harsh	
9-10-24	10 AM	3:50 PM	3615.771	2.500 kg	4 kgs	100 gm	479.800	8-10	13 kgs	28595.60	28606.40	Harsh	
10-10-24	10:50 AM	4 PM	3622.601	3 kgs	4 kgs	120 gm	486.367	7.90	14 kgs	28606.40	28619.20	Harsh	
11-10-24	10 AM	4 PM	3627.961	2-30	4 kgs	100 gm	491.500	7.50	12 kgs	28619.20	28639.40	Harsh	
12-10-24							HOLIDAY - BUSSAERA						
13-10-24							SUNDAY						
14-10-24	10 AM	6 PM	3635.259	1 kgs	5 kgs	100 gm	498.600	7-10	10 kgs	28639.400	28654	Harsh	
15-10-24	11 AM	4 PM	3643.609	2 kgs	6.500 kg	75 gm	506.800	8-500	15 kgs	28654	28670	N	
16-10-24	10 AM	4 PM	3652.230	1.500 kg	5.500	90 gm	515.100	7-500	14 kgs	28670	28682	N	
17-10-24	10 AM	4 PM	3659.652	2.500 kg	4.500	60 gm	522.300	7-700	13 kgs	28682	28696	N	
18-10-24	9:50 AM	4 PM	3664.942	3 kgs	4.700	80 gm	527.400	7.900	14 kgs	28696	28708	N	
19-10-24	11 AM	4:30 PM	3671.643	2.500 kg	5 kgs	70 gm	533.840	7.400	12 kgs	28708	28721	N	
20-10-24							SUNDAY						
21-10-24	10 AM	5 PM	3679.423	2.600 kg	4 kgs	70 gm	541.910	7.600	13 kgs	28721	28735.10	N	
22-10-24	10:30 AM	4 PM	3686.245	3 kgs	6 kgs	60 gm	548.044	7.500	18 kgs	28735.10	28745.90	N	
23-10-24	9:30 AM	4 PM	3692.727	2.700 kg	4.200 kg	70 gm	554.366	7.900	14 kgs	28745.9	28760.4	N	
24-10-24	11 AM	4:20 PM	3698.400	2 kgs	4 kgs	80 gm	559.835	7.30	11 kgs	28760.40	28772.10	N	
25-10-24	9:45 AM	3:40 PM	3705.700	2.60 kg	5 kgs	100 gm	566.900	7-10	16 kgs	28772.10	28786.7	N	
26-10-24	10:40 AM	4 PM	3711.900	3 kgs	6 kgs	100 gm	573.100	7.80	17 kgs	28786.70	28798.90	N	
27-10-24							SUNDAY						
28-10-24	9:40	5 PM	3719.342	4 kgs	7	60 gm	580.312	7.90	14 kgs	28798.9	28815.40	N	
29-10-24							No WATER FOR						
30-10-24							No WATER FOR						
31-10-24							DIWALI						

PLACE : SONPAT

ETP OPERATOR





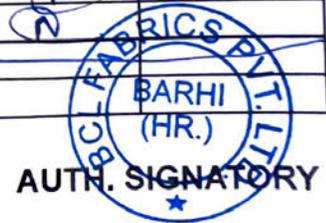
# LOG BOOK OF SEWERAGE EFFLUENT TREATMENT PLANT

NAME & ADDRESS OF UNIT BCL Fabrics Pvt Ltd. MONTH Nov-2024  
667, Phase-II, HSIIDC  
Barhi, Dist. Sonapat (HR.)

DATE	INLET PUMP		In Flowmeter	CHEMICAL CONSUMPTION			FLOW METER	PH. Treated MET. RED	SLUDGE	ENERGY METER		SIGNATURE	REMARKS
	ON	OFF		LIME/CAUSTIC-SODA	ALAM	POLY				ON	OFF		
1-11-24													
2-11-24													
3-11-24													
4-11-24	10 AM	5 PM	3727.769	3-50 kg	6 kg	70 gm	588.483	7.60	15 kg	28815.40	28828.20		
5-11-24	9-30 AM	4 PM	3733.966	2 kg	5 kg	60 gm	594.500	7.50	12 kg	28828.20	28845.20		
6-11-24	10 AM	5 PM	3742.627	3 kg	4 kg	100 gm	602.900	8-10	10 kg	28845.20	28859.40		
7-11-24	10 AM	5 PM	3752.425	4 kg	6-50 kg	80 gm	612.970	7.60	12 kg	28859.40	28878.40		
8-11-24	10 AM	4-50 PM	3761.65	4 kg	6 kg	100 gm	621.020	7.50	14 kg	28878.40	28891.50		
9-11-24													
10-11-24													
11-11-24	11 AM	5 PM	3766.700	1-90 kg	3-200	60 gm	626.300	7.90	10 kg	28891.50	28902.4		
12-11-24	9-30 AM	5 PM	3777.324	4-500 kg	7 kg	110 gm	636.620	7.20	16 kg	28902.40	28918.50		
13-11-24	10-10 AM	4-20 PM	3785.533	3 kg	4-50 kg	80 gm	644.690	7-60	10 kg	28918.50	28935.10		
14-11-24	9 AM	4 PM	3793.723	2-50 kg	5 kg	90 gm	652.880	7-50	10 kg	28935.10	28947-		
15-11-24	10 AM	4 PM	3800.448	2 kg	4-50 kg	90 gm	659.910	8-10	12 kg	28947	28957.40		
16-11-24	10 AM	4-20 PM	3807.241	3 kg	5 kg	80 gm	666.070	7.60	10 kg	28957.40	28971.60		
17-11-24													
18-11-24	9-30 AM	3-30 PM	3815.422	2-50 kg	5 kg	70 gm	674.100	7-10	10 kg	28971.60	28987.10		
19-11-24	10-10 AM	3 PM	3821.721	3 kg	6 kg	70 gm	680.200	7.90	16 kg	28987.10	29001.30		
20-11-24													
21-11-24	9-40 AM	4 PM	3829.06	2-50 kg	4 kg	80 gm	687.30	7-30	10 kg	29001.30	29016.90		
22-11-24													
23-11-24	10 AM	4 PM	3836.747	3 kg	5 kg	80 gm	694.716	7-10	12 kg	29016.90	29033.80		
24-11-24													
25-11-24													
26-11-24	10-30 AM	4 PM	3845.097	4-50 kg	2-50 kg	90 gm	702.928	7-50	12 kg	29033.80	29049.60		
27-11-24	11 AM	4 PM	3851.836	3-50 kg	2 kg	90 gm	709.429	8-10	11 kg	29049.60	29059.10		
28-11-24	11 AM	4 PM	3861.288	2-50 kg	7 kg	95 gm	718.600	7-50	18 kg	29059.10	29076.60		
29-11-24	10 AM	4 PM	3867.650	3 kg	6 kg	100 gm	724.851	7-80	16 kg	29076.60	29091.40		
30-11-24													

PLACE : SONEPAT

ETP OPERATOR





# LOG BOOK OF SEWERAGE EFFLUENT TREATMENT PLANT

BCL Fabrics Pvt. Ltd.  
887, Phase-II, HSIIDC  
Barhi, Distt. Sonapat (HR.)

NAME & ADDRESS OF UNIT .....

MONTH Dec. 2024

DATE	INLET PUMP		In Flowmeter	CHEMICAL CONSCOMTION			FLOW METER	PH. Treated MET. RED	SLUDGE	ENERGY METER		SIGNATURE	REMARKS
	ON	OFF		LIME/CAUSTIC SODA	ALAM	POLY				ON	OFF		
1/12/24													
2/12/24													
3/12/24	9-30 AM	4-PM	3876.660	3-30 kg	6 kg	70 gm	733.651	7-40	14 kg	29091.40	29114.70	N	
4/12/24	11 AM	3-30 PM	3884.454	3 kg	5.2 kg	60 gm	741.295	7-90	15 kg	29114.70	29122.50	N	
5/12/24													
6/12/24	9-20 AM	4 PM	3891.677	2.50 kg	4 kg	60 gm	748.300	7-20	12 kg	29122.50	29138.70	N	
7/12/24	11 AM	5-30 PM	3897.965	3 kg	4-70 kg	50 gm	754.400	7-64	11 kg	29138.70	29149.10		
8/12/24													
9/12/24	9-30 AM	5 PM	3905.264	6 kg	7 kg	60 gm	761.500	7-50	16 kg	29149.10	29168.60	N	
10/12/24	9-10 AM	4-30 PM	3911.525	1-50 kg	6 kg	90 gm	767.620	7-10	12 kg	29168.60	29174	N	
11/12/24	9-20 AM	5-10 PM	3921.935	4-30 kg	11 kg	80 gm	777.800	8-10	17 kg	29174	29184.40	N	
12/12/24	9-10 AM	5-20 PM	3931.437	6 kg	8 kg	90 gm	787.100	7-50	20 kg	29184.40	29198.60	N	
13/12/24	9-30 AM	4-30 PM	3938.636	2-50 kg	6 kg	70 gm	794.120	7-90	11 kg	29198.60	29209.80	N	
14/12/24	10 AM	5-10 PM	3944.956	3 kg	5-50 kg	70 gm	800.200	7-30	14 kg	29209.80	29221.90	N	
15/12/24													
16/12/24	10-10 AM	5 PM	3951.276	3-20 kg	5 kg	80 gm	806.300	8-50	12 kg	29221.90	29234.00	N	
17/12/24	10 AM	4 PM	3957.727	2-50 kg	6 kg	90 gm	812.501	8-10	14 kg	29234.00	29253.40	N	
18/12/24													
19/12/24	10 AM	4-20 PM	3965.487	3-50 kg	5-20 kg	70 gm	820.600	7-40	13 kg	29253.40	29264.90	N	
20/12/24	9 AM	3 PM	3972.602	3 kg	4-20	70 gm	827.070	7-70	15 kg	29264.90	29275.70	N	
21/12/24													
22/12/24													
23/12/24													
24/12/24													
25/12/24													
26/12/24													
27/12/24	10 AM	4 PM	3980.838	3 kg	7-50	60 gm	835.100	7-50		29275.70	29294.40	N	
28/12/24													
29/12/24													
30/12/24													
31/12/24													

PLACE : SONEPAT

ETP OPERATOR





# LOG BOOK OF SEWERAGE & EFFLUENT TREATMENT PLANT

BCL Fabrics Pvt. Ltd.  
687, Phase-II, HSIIDC  
Barhi, Distt. Sonapat (HR.)

NAME & ADDRESS OF UNIT .....

MONTH Jan, 2025

DATE	INLET PUMP		In Flowmeter	CHEMICAL CONSCOMTION			FLOW METER	PH. Treated MET. RED	SLUDGE	ENERGY METER		SIGNATURE	REMARKS
	ON	OFF		LIME/CAUSTIC SODA	ALAM	POLY				ON	OFF		
1-1-25	11 AM	3 PM	3985.062	1.5 kg	2 kg	70 gm	839.120	7.50	5 kg	29244.40	29302.30	(N)	
2-1-25									No water for ETP process				
3-1-25									No water for ETP process				
4-1-25	11 AM	4 PM	3988.743	2 kg	3 kg	80 gm	842.621	7.20	8 kg	29302.30	29310.10	(N)	
5-1-25									Sunday - off				
6-1-25									No water for ETP process				
7-1-25	10:30 AM	3:30 PM	3992.013	2.50 kg	3 kg	90 gm	845.741	7.60	10 kg	29310.10	29317.20	(N)	
8-1-25									No water for ETP				
9-1-25	10:30 AM	2:30 PM	3994.703	2 kg	2.50 kg	80 gm	848.251	7.50	2 kg	29317.20	29325.10	(N)	
10-1-25	10:30 AM	3:30 PM	3999.273	2 kg	2 kg	80 gm	852.561	7.70	3 kg	29325.10	29337.20	(N)	
11-1-25	11 AM	4 PM	4004.033	2.50	2 kg	80 gm	857.111	7.50	7 kg	29337.20	29343.20	(N)	
12-1-25									Sunday off				
13-1-25									No water for ETP process				
14-1-25	9:30 AM	4 PM	4014.188	1 kg	3 kg	90 gm	867.115	7.75	12 kg	29343.20	29347.80	(N)	
15-1-25	9:40 AM	4 PM	4021.503	3.50	5 kg	95 gm	874.230	7.45	14 kg	29347.80	29359.70	(N)	
16-1-25	9:45 AM	4:25 PM	4029.764	3 kg	5.50 kg	90 gm	882.301	8	12 kg	29359.70	29371.60	(N)	
17-1-25	9:25 AM	4 PM	4037.002	3 kg	5.50 kg	90 gm	889.330	7.90	1.5 kg	29371.60	29383.30	(N)	
18-1-25	10 AM	4:30 PM	4044.278	3.20 kg	5 kg	100 gm	896.408	7.30	14 kg	29383.30	29400.00	(N)	
19-1-25									Sunday off				
20-1-25	9:30 AM	5 PM	4052.562	3 kg	4.50 kg	80 gm	904.500	8.10	12 kg	29400.00	29412.10	(N)	
21-1-25	10 AM	4:30 PM	4064.98	6 kg	4 kg	100 gm	916.600	7.600	20 kg	29412.10	29432.40	(N)	
22-1-25	9:30 AM	5 PM	4076.540	6.50 kg	7 kg	110 gm	928.100	7.20	18 kg	29432.40	29450.10	(N)	
23-1-25	10 AM	4 PM	4085.142	4 kg	5 kg	90 gm	936.400	7.50	15 kg	29450.10	29463.0	(N)	
24-1-25	9:40 AM	4:30 PM	4093.442	4 kg	4.50 kg	90 gm	944.500	7.90	16 kg	29463.0	29476.60	(N)	
25-1-25	9:50 AM	3:50 PM	4100.993	4.30 kg	5 kg	90 gm	951.900	7.20	14 kg	29476.60	29489.80	(N)	
26-1-25									OFF / Sunday				
27-1-25	10:10 AM	4:20 PM	4109.400	5 kg	5 kg	100 gm	960.100	7.64	18 kg	29489.80	29507.0	(N)	
28-1-25	10:30 AM	4 PM	4117.810	5.50 kg	4.50 kg	100 gm	968.300	8.10	15 kg	29507.0	29524.10	(N)	
29-1-25	9:30 AM	3:30 PM	4125.100	5.50 kg	4.70 kg	80 gm	975.400	7.90	14 kg	29524.10	29536.40	(N)	
30-1-25	10:10 AM	4:30 PM	4135.390	4.50 kg	7 kg	100 gm	985.510	7.10	18 kg	29536.40	29552.90	(N)	
31-1-25	9:50 AM	4:30 PM	4143.209	4.30 kg	4.50 kg	90 gm	993.600	7.65	16 kg	29552.90	29566.0	(N)	

PLACE : SONEPAT

ETP OPERATOR

AUTH. SIGNATORY



Log Book of Production (Finished Goods, Fabrics)

Total Production (mtrs)

Aug. 2024

1-8-24	—	14,706	14706
2-8-24	—	—	
3-8-24	—	—	
4-8-24	— off —	—	
5-8-24	—	—	
6-8-24	—	16,630	31,336
7-8-24	—	—	
8-8-24	—	11,210	42,546
9-8-24	—	—	
10-8-24	—	—	
11-8-24	— off —	—	
12-8-24	—	—	
13-8-24	—	13,654	56,200
14-8-24	—	—	
15-8-24	—	—	
16-8-24	—	—	
17-8-24	—	15,538	71,738
18-8-24	— off —	—	
19-8-24	—	—	
20-8-24	—	—	
21-8-24	—	12,510	84,248
22-8-24	—	—	
23-8-24	—	—	
		c/a	<u>84,248</u>



Page No. \_\_\_\_\_  
Date \_\_\_\_\_

Log Book of Production (White Fabrics)

	Aug. 2024	O/P ⇒	84,918 -
24.8.24		15,769	1,00,017
25.8.24	off	off	
26.8.24		-	
27.8.24		-	
28.8.24		13,520	1,13,537
29.8.24		-	
30.8.24		-	
31.8.24		12,420	1,25,957

Total August 2024 Production (net) = 1,25,957

After Wash Fabrics (Cseq) Production NIL  
(Require washing)

Dried White Fabrics Production - 1,25,957  
(Does not require washing)

Total Production = 1,25,957



Log book of Production (with Fabric) (Mtr)

Sept 24

		Daily Proden	Total Proden
1-9-24	— Sunday —	—	—
2-9-24	—	—	—
3-9-24	—	12,846	12,846
4-9-24	—	—	—
5-9-24	—	—	—
6-9-24	—	12,757	25,603 -
7-9-24	—	—	—
8-9	— Sunday —	—	—
9-9-24	—	—	—
10-9-24	—	—	—
11-9-24	—	18,207	43,810 -
12-9-24	—	—	—
13-9-24	—	—	—
14-9-24	—	11,846	55,656
15-9-24	— Sunday —	—	—
16-9-24	—	—	—
17-9-24	—	—	—
18-9-24	—	12,240	67,896
19-9-24	—	—	—
20-9-24	—	—	—
21-9-24	—	12,898	80,794
22-9-24	— Sunday —	—	—
23-9-24	—	—	80,794



Log Book of Production (White Fabric)

Date	Daily Production	Total Production
	0/f ⇒	80,794
24.9.24	—	—
25.9.24	15,596	96,390
26.9.24	—	—
27.9.24	—	—
28.9.24	19,171	1,15,561
29.9.24	Sundry	
30.9.24		

Total ~~Area~~ Sep. 24. Production (Mts) = 1,15,561

- ① Fabrics Require Washing (Creg) Production = 21,721
  - ② Direct White Production (Don't Require Washing) = 93,840
- Total = 1,15,561 <sub>MR</sub>

Leag Book of Production (White Fabrics) (mtr)  
 Oct. 24. Daily Product Total Product

Date	Daily Product	Total Product
3.10.24	16,530 -	16,530
7.10.24	12,590	29,120
9.10.24	12,453	41,573
12.10.24	14,241	55,814
17.10.24	14,910	70,724
21.10.24	16,956	87,680
24.10.24	18,820	1,06,500
28.10.24	17,755	1,24,255
31.10.24	12,583	1,36,838

Total Production (mtr)

1,36,838

- ① Fabrics Require Wasting (Grey) in mtrs
- ② Fabrics Do not require Wasting (White Purchased)

3438.75

1,33,399.25

Total mtr  
 Finished

1,36,838



# Log Book of Production

3445

NOV. 2024  
34

BCL Fabrics Pvt. Ltd.  
667, Phase-II, HSIIDC  
Barhi, Distt. Sonapat (HR.)

Page No. (Mln)

Accounting fabrics require washing

Date	Daily Production	Totals
6.11.24	15510	15510
9.11.24	15024	30,534
14.11.24	15840	46,374
18.11.24	14,818	61,192
21.11.24	11,310	72,502
25.11.24	13,941	86,443
28.11.24	16,488	1,02,931
30.11.24	15,200	1,18,131
Total Production (Mln)		1,18,131
1) Fabrics Require Washing (Grey)		17,726.60
2) Fabrics Do Not require washing (White Purchased)		1,00,404.60
Total (Mln) Finished		1,18,131



BCL Fabrics Pvt. Ltd.  
667, Phase-II, HSIIDC  
Barhi, Distt. Sonapat (HR.)

Percentage of  
white  
(mtrs)  
Date

Date	Daily Production (mtrs)	Total mtrs
4-12-2024	13 865 mtrs	13865
7-12-24	17 280 "	31145
11-12-24	15 190 "	46,335
14-12-24	18,732 mtr	65067
19-12-24	15944 mtr	81,016
28-12-24	16,190 mtr	97206
31-12-24	7252 mtr	1,04,458
Total Production (mtr)		<u>1,04,458</u>
Fabric Require Washing (Grey fabrics)		17646.50
Fabric No Washing Required (white fabrics) (white Purchased)		86,811.50
Total (mtr)		<u>1,04,458</u>
Finished		



BCL Fabrics Pvt. Ltd.  
667, Phase-II, HSIIDC  
Barhi, Distt. Sonapat (HR.)

Parting fabric (mtr) Page No. \_\_\_\_\_  
Date \_\_\_\_\_ (mtr)  
 (mtr) \_\_\_\_\_

Date	Daily Production	Total (mtr)
3-1-25	15737 mtr	15737 mtr
8-1-25	13257 mtr	28994 mtr
13-1-25	12811 mtr	41805 mtr
16-1-25	14207 mtr	56012 mtr
19-1-25	19645 mtr	75657 mtr
24-1-25	14560 mtr	90217 mtr
28-1-25	14492 mtr	104709 mtr
31-1-25	18667 mtr	1,23,376 mtr

Total Production (mtr)

1,23,376 mtr

Fabrics Require Washing (Grey fabrics) <sup>2230 kg cotton</sup> (+pc) \_\_\_\_\_  
 Fabrics Not required washing (White)  
 (Purchase of white fabrics)

15,423.45

1,07,952.55

Total mtr.

1,23,376

Finished



**VAKALATNAMA**

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI

**ORIGINAL APPLICATION NO. 622 OF 2024**

IN RE:-

**VARUN GULATI**...**APPLICANT**

VERSUS

**STATE OF HARYANA & ORS.**...**RESPONDENTS**

KNOW ALL to whom these presents shall come that I/We, undersigned the above named do hereby appoint.

**SIDDHARTH BATRA (P/1083/2004), ARCHNA YADAV (D/1837/2020), SHIVANI CHAWLA (D/2233/2019),  
CHINMAY DUBEY (D/8141/2021) & RHYTHM KATYAL (D/3528/2022);**

Advocates

Satram Dass B &amp; Co., 8A, Sagar Apartment, 6 Tilak Marg, New Delhi-110001

Mob: 988888 4445, Email: [siddharth.batra@satramdass.com](mailto:siddharth.batra@satramdass.com)

(hereinafter called the advocate/s) to be my/our Advocate in the above noted case and authorize him: -

To act, appear and plead in the above-noted case in this Court or in any other Court in which the same may be tried or heard and also in the Appellate Court including High Court subject to payment of fees separately for each court by me/us.

To sign file, verify and present pleadings, appeals, cross-objections or petitions for executions, review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages subject to payment of fees for each stage. To file and take back documents, to admit and/or deny the documents of opposite party. To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case. To take execution proceedings. To deposit, draw and receive monthly cheques, cash and grant receipts thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case. To appoint and instruct any other Legal Practitioner authorizing him to exercise the power and authority hereby conferred upon the Advocate whenever he may think fit to do so and to sign the power of attorney on our behalf.

And I/We the undersigned do hereby agree to ratify and confirm all acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and proposes. And I/We undertake that I/We or my /our duly authorised agent would appear in Court on all hearings and will inform the Advocate for appearance when the case is called. And I/We the undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. The adjournment costs whenever ordered by the Court shall be of the Advocate which he shall receive and retain for himself. And I/We the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above Court. I/We hereby agree that once fee is paid, I/We will not be entitled for the refund of the same in any case whatsoever and if the case prolongs for more than 3 years the original fee shall be paid again by me/us.

IN WITNESS WHEREOF I/We do hereunto set my/our hand to these presents the contents of which have been understood by me/us on this **22nd** day of.....**May**...2025

Accepted, identified and certified subjected to the terms of the fees.

**[SIDDHARTH BATRA] [ARCHNA YADAV]**

Client

**Director****[SHIVANI CHAWLA] [CHINMAY DUBEY] & [RHYTHM KATYAL]**

Advocates

**BCL Fabrics Pvt. Ltd.**  
667, Phase-II, HSIIDC  
Barhi, Dist. Sonapat (HR.)

## BCL FABRICS PVT LTD.

Works :-667,Phase-II,HSIDC,Barhi (Sonepat) 131101,Haryana  
Reg. Office :- 487,Haveli Haider Quili ,Chandni chowk Delhi 110006  
Mob no :-9999661520,Email :- bclfab@rediffmail.com

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Abstract of the minutes of the meeting of the Board of Directors of  
M/S BCL FABRICS PVT LTD held on 18/02/2025 at the registered office at  
487,HAVELI HAIDER QUILI,CHANDNI CHOWK, DELHI-110006 of the  
company at 01:00 P.M.

RESOLVED THAT Mr.Vijay Kumar Bindal be and is hereby authorized on behalf of  
M/S BCL FABRICS PVT LTD., to initiate, file, defend, represent, and conduct legal  
cases, proceedings, or claims in any court of law, tribunal, or any other judicial or  
quasi-judicial authority in connection with the business or matters of the  
M/S BCL FABRICS PVT LTD.

RESOLVED FURTHER THAT Mr.Vijay Kumar Bindal is authorized to sign, verify,  
and submit all necessary documents, affidavits, pleadings, applications, and  
undertakings, and to appoint advocates, solicitors, and other professionals as  
may be required for such proceedings.

RESOLVED FURTHER THAT all actions taken by Mr. Vijay Kumar Bindal in  
connection with the above matters be and are hereby ratified and confirmed by  
the M/S BCL FABRICS PVT LTD.

RESOLVED FURTHER THAT a certified true copy of this resolution be  
provided to all concerned authorities as and when required for their  
records and reference

FOR M/S BCL FABRICS PVT LTD



(VIJAY KUMAR BINDAL)

DIRECTOR

FOR M/S BCL FABRICS PVT LTD



(ANURADHA BINDAL)

DIRECTOR



3450  
भारत सरकार

Government of India



Issue Date: 14/01/2012



विजय कुमार बिंदल

Vijay Kumar Bindal

जन्म तिथि / DOB : 10/03/1968

पुरुष / Male

9932 4891 3410

3410

मेरा आधार, मेरी पहचान



भारतीय विशिष्ट पहचान प्राधिकरण

Unique Identification Authority of India



पता: S/O महावीर प्रसाद बिन्दल, जी डी - 18  
अप्पर ग्राउंड फ्लोर, पीतमपुरा, पीतमपुरा, उत्तर  
पश्चिमी, दिल्लीदिल्ली, 110034

Address: S/O Mahavir Prasad Bindal, G D -  
18 Upper Ground Floor, Pitampura,  
Pitampura, North West Delhi, Delhi, 110034



3410

*Vijay Bindal*

Print Date: 09/07/2021



1947



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**Advance service copies of short reply on behalf of Respondent Nos. 9, 17, 18, 28, 50, 53, 57, 65 & 76 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'**

1 message

**Vijay Kumar** <vijay.kumar@satramdass.com>

Fri, May 23, 2025 at 1:06 PM

To: Mansi Chahal <mansichahal104@gmail.com>, Varun Gulati <jansewajanhit@gmail.com>

Cc: Rhythm Katyal <rhythm.katyal@satramdass.com>, Archana Yadav <archana.yadav@satramdass.com>, Shivani Chawla <shivani.chawla@satramdass.com>

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Dear Sir,

PFA.

Advance service copies of short reply on behalf of Respondent Nos. 9, 17, 18, 28, 50, 53, 57, 65 & 76 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'

Kindly treat the same as Proof of service.

Regards

**Vijay Kumar**  
Office Manager

**SDB**  
**SATRAM DASS B & CO.**  
ADVOCATES  
8A Sagar Apartment  
6 Tilak Marg  
New Delhi - 110001  
Landline - +91-11-47046111  
[vijay.kumar@satramdass.com](mailto:vijay.kumar@satramdass.com)

Satram Dass B & Co. made the following annotations

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